

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.04.2022 (TUESDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) No. 41 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. VSS Clean Technologies Pvt. Ltd. (Through its Directors) Vatika Professional Point & Ors.	Bhakti Pasrija	
2.	Comp. App. (AT) No. 44 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Highwind Energy Pvt. Ltd. & Ors.	Bhakti Pasrija	
3.	Comp. App. (AT) No. 45 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Windforce Management Services Pvt. Ltd. & Ors.	Bhakti Pasrija	
4.	Comp. App. (AT) No. 47 of 2022	GMR & Co., Chartered Accountants (Through its Partner) Vs. Green Indus Bio Energy Pvt. Ltd. (Through its Directors) & Ors.	Bhakti Pasrija	
5.	Comp. App. (AT) No. 48 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Anahita Clean Technologies Pvt. Ltd. (Through its Directors) & Ors.	Bhakti Pasrija	

### **For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 179 of 2020	Rungta Business Pvt. Ltd. Vs. Shradha Agencies Pvt. Ltd.	Ankur S.Kulkarni	Sonal Anand Aayush Sai
7.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	Iswar Mohapatra

8.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinnea Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
9.	Comp. App. (AT) (Ins) No. 652 of 2021	Hemant Kumar Kakati Vs. Kuldeep Verma & Ors.	Pranay Agrawala	Rahul Sharma Kuldeep Verma-R1
10.	Comp. App. (AT) (Ins) No. 708 of 2021	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1
11.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1
12.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4
13.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1
14.	Comp. App. (AT) (Ins) No. 876 of 2021	Karun Sharma & Ors. Vs. Gulshan Kumar Gupta	Jitender Chaudhary	Gulshan Kr. Gupta Sanjeev Kataria-R1 Tarun Raj Arora-R2 Jyoti Arora-R3
15.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
17.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2

18.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8
19.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1
20.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
21.	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna Abhishek Puri-R1 & R3 Arjun Sheth-R4
22.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana

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By order of Hon'ble Chairperson  
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Registrar